

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 20.04.2021 (TUESDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh., Member (Technical)

For Admissions (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. Appl (AT) (CH) (Ins) No. 35/2021	Sree Sankeshwara Foundation and Investments Vs Mr. Velli Paramasivam IRP of M/s. Dugar Housing Limited & another	K. Gaurav Kumar, PCS Alpa Jain PCS	
2.	Comp. App (AT) (CH) (Ins) No.36/2021	Prathikantam Gundavardhan Raju Vs Liquidator of M/s. Innovative Studios Private Limited and another	Shahbaaz Husain	Shivam Narang Caveator R1 & R2
3.	Comp. App (AT) (CH) (Ins) No.37/2021	Employees Provident Fund Organization Hyderabad Vs Bhrugesh Amin & 2 others	M. S. Viswanathan Krishna Dath M	

For Admission (After Notice)

4.	Comp. App (AT) (CH) (Ins) 27/2021	Panchapakesan Swaminathan & another Vs R. Raghavan (RP) M/s. Shri Sakthi papers India P Ltd	J.Manivannan	B. Dhanaraj For Respondent
5.	Comp. App. (AT)(CH) No. 01/2021	Macquarie SBI Infrastructure Investments P Ltd Vs K. Sadananda Reddy & others	Thiryampak Kannan	Pradeep Nayak – R1-R5 Nithya Kalyani R6- 12 Rv. Goutham R13

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By the order of Hon'ble Member (J)
-sd/-
(Chennai Bench)